

(b) whether West Bengal has not got any footwear training institute at supervisory and operative level like Agra and Madras functioning under the Small Industries Service Institute;

(c) whether the industry has been facing acute shortage of skilled and supervisory personnel in footwear, leather goods, shorts goods and leather garment industries ; and

(d) if so, the steps being taken to save the West Bengal's leather industry from the impending collapse ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) There has been a decline in share of leather and leather products export from Calcutta Port from 21.95% in 1982-83 to 16.67% in 1983-84 although there has been an increase in total export from Rs. 399.95 crores to Rs. 436.04 crores from the country. More than 90% of the export from Calcutta Port originates from West Bengal. The decline in export is mainly due to increase export of value added products like shoe uppers, footwear and leather goods from Delhi and Bombay Ports.

(b) No, Sir.

(c) The industry has reported shortage of skilled workers especially for manufacture of footwear and leather goods.

(d) Calcutta continues to be one of the important centres for production of finished leather which are also made available for value added leather products manufactured in other parts of the country for meeting internal demand as well as export. In order to supplement the State Government efforts for meeting the increased training needs of the industry. Small Industries Development Organisation is

planning to set up a Central Footwear Training Centre (CFTC) in West Bengal during the Seventh Plan period (1985-90) on the model of the existing CFTCs at Agra and Madras for training skilled, supervisory and managerial personnel required by footwear and leather goods industry in the region. The Small Industries Service Institute and the Footwear Extension Centre at Calcutta are also providing *ad hoc* training courses for footwear industry.

Setting up of Gas Cracker Complex Based on Bombay High Gas in Gujarat

512. SHRI R. P. GAEKWAD : Will the Minister of PETROLEUM be pleased to state :

(a) whether Government of Gujarat had applied in July, 1979 for a letter of intent for setting up a Gas Cracker Complex based on Bombay High Gas ;

(b) whether Government are aware that State Government has acquired the land at the site approved by the Union Government at Kawas near Surat ;

(c) whether Gujarat Petro-Chemical Corporation has submitted a revised feasibility report to Union Governments ; and

(d) if so, the reasons for delay in the issue of a letter of Intent ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) :

(a) Yes, Sir.

(b) Government are not aware of the land having been acquired by the State Government for the proposed gas cracker project.

(c) Yes, Sir.

(d) The question of issue of a letter of intent would arise after issues

such as assured availability of feed stock, demand for products and availability of resources with the State Government are resolved.

Supply of Kerosene to Orissa

513. SHRI LAKSHMAN MAL-
LICK :
SHRI ANANTA PRASAD
SETHI :

Will the Minister of PETROLEUM be pleased to state :

(a) whether Government of Orissa have recently approached Union Government for supplying additional quota of kerosene oil to that State ; and

(b) if so, the details regarding the quantity demanded and the reaction of Union Government thereon ?

THE MINISTER OF STATE OF
THE MINISTRY OF PETROLEUM
(SHRI NAWAL KISHORE SHARMA) :

(a) Yes, Sir.

(b) Government of Orissa had requested for enhancing the State's quota of kerosene of 7970 tonnes made for September, 1984 by about 500 tonnes per month for the months of October, November and December, 1984 and February, 1985. The request was considered and the allocation was increased suitably as indicated below :—

(*Figures in Tonnes*)

Month	Original allocation	Ad hoc allocation	Total allocation
October, 1984	7970	500	8470
November, 1984	8930	—	8930
December, 1984	8930	500	9430
January, 1985	8930	—	8930
February, 1985	9500	500	10000

Take over to Sick Industrial Units in West Bengal

514. SHRI INDRAJIT GUPTA :
Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Union Government have a proposal under consideration to take-over some major closed or sick industrial units in West Bengal ;

(b) if so, the names of these units ; and

(c) the steps being taken in this direction ?

THE MINISTER OF STATE IN
THE MINISTRY OF INDUSTRY
AND COMPANY AFFAIRS (SHRI
ARIF MOHAMMAD KHAN) : (a)
No, Sir.

(b) and (c) : Do not arise.

Maruti Car Components

515. SHRI BALASAHEB VIKHE
PATIL :

SHRIMATI GEBTA
MUKHERJEE :

Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state ;